

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 71/252/ND/2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON -  
08.02.2018**

**NAME OF THE COMPANY: Simple Infosystems Pvt. Ltd. Vs. ROC**

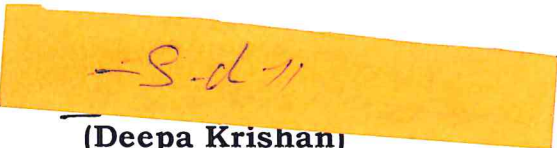
**SECTION OF THE COMPANIES ACT: 252**

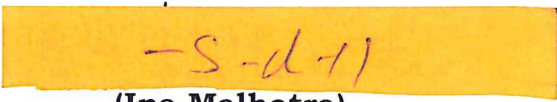
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

Present: Mr. Mohit Gulati and Mr. Vineet Bansal, CS

**ORDER**

Notice to the Respondent returnable on 6<sup>th</sup> March, 2018. Mr. Manish Raj appearing on behalf of the ROC accepts notice. Reply be filed before the next date of hearing.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**